

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

24. I.A. 3331/2022

I.A. 2608/2022

I.A. 514/2022

I.A. 1980/2021

I.A. 1979/2021

I.A. 1868/2021

IN

C.P.(IB)-3794(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.11.2022**

NAME OF THE PARTIES: Central Bank of India

V/s

Neptune Developer Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
13.12.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)